

Annexure-1

Name of the Corporate Debtor: KND Engineering Technologies Limited (In-Liquidation)

Date of commencement of Liquidation : 06.12.2023

List of Stakeholders Version-2.0 as on 15.04.2024

(Earlier List of Stakeholder (Version-1.0) drawn as on 03.02.2024)

List of Secured Financial Creditors

(Amount in ₹)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Indian Bank	-	02.01.2024	₹ 96,64,14,122	₹ 96,64,14,122	Fund and non-fund based credit facility including interest	₹ 96,64,14,122	Yes	Primary: a) Exclusive hypothecation charge over entire stocks, book debts and other current assets of the company, both present & future. Collateral: a) Hypothecation charge over fixed assets of the company, both present & future other than those specifically charged to lenders. b) Equitable mortgage over Office Space at 6A, Rampart House, 22-26, Dubash Marg, Mumbai - 400023 having saleable area of Rs 986.52 sq.ft (approx). c) Equitable mortgage of flat at 4th Floor at 10, Raja Subodh Mullick Square, Kolkata-700013 measuring 3576 sq.-ft. d) Equitable mortgage of flat at 5th Floor at 10, Raja Subodh Mullick Square, Kolkata 700013 measuring 3576 sq.-ft. e) Equitable mortgage of Unit No. 39/4, Vedic Village, Shikharpur, PS- Rajarhat, under Chandpur Gram Panchayat, Kolkata - 700 135, Dist: 24 Parganas(North) measuring 23.604 Kotthas with duplex building (4320 sq.ft more or less) & Servant quarters (295 sq.ft more or less). f) Equitable mortgage of apartment no. 16D having super built area of 2913 sq.ft on the 16th floor at Tower I in "Rosedale Garden Complex" constructed on the land within Block Plot No. AA-III/BLK-3 in New Town, Mouza Patharghata, J.L. no.36, P.S. Rajarhat, Dist: 24 Parganas (North), West Bengal (**Since sold in exquction and proceeds adjusted to Cash Credit account) g) Registered mortgage of Industrial Land admeasuring 302 Decimals or 181.20 Kottah (more or less) at JL No 24, Touzi no 93. RS No 107, at Gazipur, 24 Parganas (South) and construction thereon in the name of M/s KND Engineering Technologies (P) Limited. h)Personal Gurantees of : Mr. Pessi N Dadina Mr. Navrez Kersi Dadina Mr. Varez Kersi Dadina Mrs. Zarine P Dadina (Since Deceased)	₹ 70,00,00,000.00	100%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
Total				₹ 96,64,14,122	₹ 96,64,14,122		₹ 96,64,14,122			₹ 70,00,00,000.00	100%	₹ -	₹ -	₹ -	₹ -	

Notes:

1. The liquidator reserve her right to modify an entry in the list of stakeholders, when she comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.